

Statement 18: Composition of Outstanding Liabilities
(As at end-March 2012)

(Amount in ₹ billion)

State	1	2	3	4	5	6	7	8	9	10	11	12	13=	14=	15	16	17	18	19	20 =	
													7 to 12	(2 to 6)+13						14 to 19	
I. Non-Special Category																					
1. Andhra Pradesh	750.9	9.7			264.7		6.0	0.9	48.6		1.1	-23.2	33.3	1,058.6	172.5	112.6	22.3	139.0	0.5	1,505.5	
2. Bihar	201.7	8.3		0.2	187.9	-0.1	0.2		24.4		0.4	0.1	25.2	423.2	86.3	95.6	15.4	55.5	3.5	679.6	
3. Chhattisgarh	22.0	1.9			52.7		0.2	0.1	5.6		0.1		5.9	82.5	22.8	26.4	18.9	28.3	0.4	179.4	
4. Goa	30.6				30.5		0.2		3.1				4.3	65.5	6.7	14.7	2.3	10.1	0.3	99.5	
5. Gujarat	608.0	6.5			487.5					1.1		46.3	47.4	1,149.5	88.6	74.5	28.3	170.9	1.2	1,513.1	
6. Haryana	210.8	8.1			116.0		0.1	0.1	12.4	29.7		15.4	58.5	393.4	21.7	89.4	21.5	38.9	2.0	566.9	
7. Jharkhand	91.3	8.5		0.1	100.3	1.5			20.6		0.8	5.2	26.7	228.4	20.3	15.3	4.4	43.7	1.5	313.6	
8. Karnataka	317.7				205.9		3.7	0.4	26.7		-1.1		29.7	553.3	110.1	141.8	143.9	111.0	0.8	1,060.9	
9. Kerala	382.4	4.6			112.9		30.5	3.2	16.3		2.3	1.8	54.0	554.0	63.9	276.3	19.5	33.7	0.8	948.2	
10. Madhya Pradesh	280.4	10.7			160.8		1.1	0.1	35.2	1.2	0.7	2.9	41.1	493.0	113.6	93.5	34.6	72.9	2.0	809.8	
11. Maharashtra	894.0	4.1			800.1		13.9		35.1		6.2	12.7	67.8	1,765.0	104.7	169.7	104.7	324.9	5.0	2,458.0	
12. Odisha	51.1	4.4			84.8		0.1	0.2	27.1		0.1	5.5	33.0	173.4	72.6	139.7	53.3	35.6	3.8	478.5	
13. Punjab	342.9	2.5			222.0	1.1			21.0	13.4		3.7	38.1	606.7	32.3	130.0	26.2	33.2	0.3	828.6	
14. Rajasthan	385.5	0.6			215.2		0.5	0.6	39.5		1.8	1.0	43.3	644.5	71.1	245.8	11.1	91.6	2.0	1,066.1	
15. Tamil Nadu	628.3				254.6		9.0	0.8	43.3	2.2	0.9	0.9	57.2	940.1	99.8	114.1	38.9	111.8	1.5	1,306.3	
16. Uttar Pradesh	778.4	23.5		0.4	539.2	-0.3	0.2	0.2	49.1	6.7	0.3	29.8	86.3	1,427.5	172.8	388.6	236.0	236.0	2.9	2,443.7	
17. West Bengal	879.7	7.9			777.5		0.1		0.3		0.6	58.4	59.4	1,724.5	120.6	89.6	67.5	133.9	0.2	2,136.2	
II. Special Category																					
1. Arunachal Pradesh	6.6	0.1			6.5	0.6			3.6		0.4	0.5	4.5	18.3	3.4	10.0	1.1	6.6		39.5	
2. Assam	105.6	3.4			60.6			0.1	8.3			8.4	8.4	178.1	18.4	59.9	28.8	-6.3	0.5	279.4	
3. Himachal Pradesh	101.5	0.3			50.6		2.8		12.8		0.2	17.5	33.3	185.7	9.4	67.4	2.2	17.6	0.1	282.3	
4. Jammu and Kashmir	139.6	6.4			34.3		14.2	0.1	19.1			1.4	34.8	215.0	16.2	87.2	14.3	34.2		367.0	
5. Manipur	21.2	0.6			8.6	0.9	0.1		0.9		0.1	0.8	1.9	33.2	5.8	10.8	1.1	14.2		65.0	
6. Meghalaya	19.7	0.1			4.9				2.5			0.6	3.1	27.8	2.7	7.3	1.5	13.3	1.1	53.7	
7. Mizoram	15.4	0.2			1.7	0.5	1.0		1.4			0.1	2.6	20.3	3.5	16.6	1.2	7.6		49.2	
8. Nagaland	33.9	0.3			1.4	1.7	0.6	0.2	2.3		0.2	5.2	8.5	45.7	2.8	6.1	1.2	11.7		67.5	
9. Sikkim	12.6	0.2			1.5		1.0		1.5			0.2	2.7	17.0	1.6	5.8	2.5	1.0		27.9	
10. Tripura	15.6	0.3			12.3		1.3		3.0			4.4	4.4	32.6	4.0	21.5	5.1	2.4	0.1	65.6	
11. Uttarakhand	83.9	2.3			69.0	0.3		0.1	11.6	0.4	0.1	3.1	15.2	170.8	4.3	44.5	11.3	16.5	1.0	248.5	
All States	7,411.5	115.4		0.8	4,864.2	6.1	86.5	7.1	475.3	54.8	16.3	190.8	830.8	13,228.7	1,435.5	2,534.5	919.4	1,789.8	31.4	19,939.2	
Memo item:																					
1. NCT Delhi					296.1									296.1							296.1
2. Puducherry	23.2				12.5							3.0	3.0	38.7	8.0	4.0	0.1	3.6			54.4

SDLs: State Development Loans. '-': Nil/Negligible. *: Negative balances reported by CAG are ignored.

Note: 1. For state-wise data series on outstanding liabilities prior to 2011-12, please refer to the earlier issues of 'State Finances: A Study of Budget' as well as 'Handbook of Statistics on State Government Finances 2010'.
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh, Jammu and Kashmir and Manipur were not available, the same has been included under 'Loans from Other Institutions'.
3. Outstanding Reserve Funds of Uttar Pradesh and Jammu and Kashmir are worked out adding net flow (as given in the budget documents) into outstanding of 2009-10.

Source: Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.

Statement 18: Composition of Outstanding Liabilities (Contd...)
(As at end-March 2013)

State	(Amount in ₹ billion)																				
	1	2	3	4	5	6	7	8	9	10	11	12	13=7 to 12	14=(2 to 6)+13	15	16	17	18	19	20 = 14 to 19	
I. Non-Special Category																					
1. Andhra Pradesh	916.9	7.3			259.7		4.9	0.9	53.3		0.7	-28.5	31.4	1,215.3	186.4	126.0	11.3	152.5	0.5	1,691.9	
2. Bihar	259.4	6.2		0.2	190.9	-0.1	0.2		40.9		0.6	0.1	41.7	498.3	97.1	96.9	15.4	55.1	3.5	766.3	
3. Chhattisgarh	32.3	1.4			52.9		0.1	0.1	12.1		0.1		12.2	98.9	21.6	30.0	20.6	28.6	0.4	200.2	
4. Goa	37.6				30.1		0.1		4.3			0.8	5.3	73.0	7.6	16.5	2.4	11.8	0.3	111.4	
5. Gujarat	706.6	4.9			481.9					0.9		54.8	55.7	1,249.2	88.6	84.9	25.3	192.5	1.2	1,641.8	
6. Haryana	296.6	6.1			115.0				15.1	15.6	0.9	15.3	46.9	464.6	22.2	97.2	21.6	45.2	2.0	652.7	
7. Jharkhand	117.8	6.3		0.1	98.3	1.5			18.0		0.7	4.5	23.2	247.3	18.8	15.8	4.3	53.4	3.0	342.6	
8. Karnataka	321.6				200.7		3.3	0.4	30.3		-1.2	-0.1	32.7	555.0	123.7	157.8	130.1	111.0	0.8	1,078.5	
9. Kerala	488.1	3.5			113.2		27.8	3.2	19.2		0.7	1.3	52.3	657.1	66.3	287.0	19.2	37.0	0.8	1,067.3	
10. Madhya Pradesh	314.1	8.0			168.1		0.9	0.1	41.7	1.2	0.8	3.1	47.8	537.9	122.9	99.3	34.9	68.0	2.0	865.0	
11. Maharashtra	1,058.2	3.1			790.8		11.4		36.1		4.6	10.0	62.0	1,914.0	96.3	195.3	94.2	394.9	5.0	2,699.9	
12. Odisha	38.1	3.3			85.9				34.8		0.1	-0.2	35.0	162.3	73.5	149.7	53.3	36.0	3.8	478.7	
13. Punjab	430.6	1.9			216.9	1.1			22.4	6.0		3.3	31.7	682.2	33.3	150.9	29.3	34.2	0.3	930.2	
14. Rajasthan	442.1	0.6			207.6				48.5		2.2	0.7	52.4	702.7	72.4	289.1	12.5	101.0	2.0	1,159.7	
15. Tamil Nadu	785.0				248.0		8.3	0.8	48.4	2.0	1.3	0.2	61.0	1,094.0	108.3	128.6	39.1	134.6	1.5	1,506.0	
16. Uttar Pradesh	841.0	17.6		0.4	563.5	-0.3	0.1	0.2	58.6	-0.8	0.4	23.7	82.2	1,504.4	184.8	395.0	285.8	236.3	5.4	2,591.7	
17. West Bengal	1,059.7	5.9			776.4		0.1		0.4		0.6	56.9	58.0	1,899.9	130.2	93.6	67.8	139.1	0.2	2,330.9	
II. Special Category																					
1. Arunachal Pradesh	8.0	0.1			6.7	1.3			4.2		0.4	-0.8	3.8	19.8	3.1	9.9	1.3	5.4		39.6	
2. Assam	99.5	2.6			67.0			0.1	10.7				10.8	180.0	18.4	66.9	31.7	-4.4	0.5	293.1	
3. Himachal Pradesh	108.1	0.2			53.5		2.3		14.8		0.2	10.1	27.5	189.3	9.4	73.9	2.2	17.6	0.1	292.3	
4. Jammu and Kashmir	155.1	4.8			35.2		16.2	0.1	23.9			-10.5	29.6	224.6	15.3	96.0	14.6	34.2		384.7	
5. Manipur	23.2	0.5			8.4	0.9	0.1		1.4		0.1	0.9	2.4	35.4	5.3	11.5	1.1	12.5		65.8	
6. Meghalaya	22.7				5.6				3.0		0.1	0.5	3.5	31.9	3.0	8.7	1.5	13.4	1.1	59.5	
7. Mizoram	16.1	0.1			1.9	0.2	0.7		1.7		0.1	0.1	2.7	21.0	3.4	17.6	1.2	8.1		51.3	
8. Nagaland	38.7	0.2			1.3	1.7	0.5	0.2	2.3		0.2	5.1	8.3	50.2	2.6	6.4	1.2	12.4		72.8	
9. Sikkim	13.3	0.1			1.5		1.0		2.1			0.2	3.3	18.3	1.6	6.7	2.4	1.0		29.9	
10. Tripura	23.9	0.2			12.2		0.9		4.4			-0.1	5.3	41.5	3.7	22.0	5.1	2.4	0.1	74.7	
11. Uttarakhand	91.9	1.7			74.0	0.3		0.1	16.8	0.4	0.1	3.1	20.5	188.5	4.5	49.3	11.3	18.9	1.5	274.0	
All States	8,746.0	86.7		0.8	4,867.5	6.5	79.4	7.1	569.5	25.3	13.5	154.3	849.0	14,556.5	1,504.1	2,762.4	940.8	1,952.8	35.9	21,752.5	
Memo item:																					
1. NCT Delhi																					292.4
2. Puducherry																					58.0

SDLs: State Development Loans. 'L': Nil/Negligible.

Note: 1. For state-wise data series on outstanding liabilities prior to 2011-12, please refer to the earlier issues of 'State Finances: A Study of Budget' as well as 'Handbook of Statistics on State Government Finances 2010'.
2. Power bonds due for repayment on April 1, 2013 was repaid on March 30, 2012 as April 1, 2013 was declared as Public holiday under NI Act at Mumbai to facilitate yearly closing of accounts of banks and hence have been shown as outstanding as at end March 2010.

Source: 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget documents of the state governments.

5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 18: Composition of Outstanding Liabilities (Concl.)
(As at end-March 2014)

(Amount in ₹ billion)

State	1	2	3	4	5	6	7	8	9	10	11	12	13=	14=	15	16	17	18	19	20 =	
													7 to 12	(2 to 6)+13						14 to 19	
I. Non-Special Category																					
1. Andhra Pradesh	1,166.9	4.9			247.4		3.8	0.9	56.8		0.4	-36.2	25.8	1,445.0	202.7	140.7	-5.8	157.5	0.5	1,940.6	
2. Bihar	323.3	4.2		0.2	190.8	-0.1	0.2		56.2		0.8	0.1	57.3	575.7	105.6	98.1	15.4	57.3	3.5	855.6	
3. Chhattisgarh	60.8	1.0			53.9				25.1		2.1		27.2	142.8	22.2	33.5	23.0	28.9	0.4	250.9	
4. Goa	45.0				-0.5		0.1		5.3			0.7	6.1	80.1	8.3	18.3	2.4	13.5	0.3	123.0	
5. Gujarat	907.2	3.3			479.3					0.7			59.0	1,449.5	84.6	87.5	25.6	204.7	1.2	1,853.1	
6. Haryana	394.2	4.0			111.7				20.6				14.9	546.4	25.8	106.3	21.5	51.1	2.0	753.1	
7. Jharkhand	168.3	4.2		0.1	94.5	1.5	-0.1		14.5		0.7	5.8	20.9	289.6	17.4	16.1	4.3	57.4	4.5	389.3	
8. Karnataka	471.2				200.8		2.9	0.4	32.9		-1.2	-0.1	34.8	706.8	137.6	175.3	132.8	111.0	0.8	1,264.3	
9. Kerala	597.6	2.3			112.5		28.4	3.2	21.8		1.0	1.3	55.8	768.2	73.6	297.3	19.1	38.3	0.8	1,197.3	
10. Madhya Pradesh	416.3	5.3			166.6		0.8	0.1	47.2	1.2	0.7	2.5	52.6	640.7	139.4	105.4	33.3	63.3	2.0	984.2	
11. Maharashtra	1,233.7	2.0			773.3		9.2		40.0		2.6	7	59.3	2,068.4	117.3	223.9	91.5	434.6	5.0	2,940.6	
12. Odisha	75.1	2.2			295.8				43.6		0.1	-0.3	43.6	200.4	75.3	159.7	53.3	40.2	3.8	532.7	
13. Punjab	508.6	1.3			705.8	1.1			23.4	5.9		2.8	32.2	749.0	36.3	173.4	31.9	34.2	0.3	1,025.0	
14. Rajasthan	537.0	0.6			195.2		0.4	0.6	60.7		2.1	0.4	64.2	797.0	80.4	292.7	12.1	101.4	5.0	1,288.6	
15. Tamil Nadu	994.3				235.5		7.6	0.8	55.2	1.7	1.6	0.2	67.1	1,297.0	117.3	143.1	47.4	136.7	1.5	1,743.0	
16. Uttar Pradesh	1,013.3	11.7		0.4	586.1	-0.3	0.1	0.2	69.1	-5.8	0.4	17.7	81.7	1,699.0	156.6	431.3	345.8	219.4	5.4	2,851.6	
17. West Bengal	1,281.3	3.9			754.9				0.4		0.6	54.1	55.1	2,095.2	135.1	95.8	69.0	147.9	0.2	2,543.2	
II. Special Category																					
1. Arunachal Pradesh	11.0				8.1	2.0			5.3		0.4	-2.5	3.2	24.3	2.9	9.9	1.5	5.0		43.6	
2. Assam	122.9	1.7			74.6			0.1	13.1				13.2	212.5	18.4	74.5	31.7	-2.2	0.5	335.5	
3. Himachal Pradesh	130.1	0.1			54.6		1.9		16.0		0.1	4.6	22.6	207.4	9.3	80.4	2.2	17.6	0.1	316.8	
4. Jammu and Kashmir	174.6	3.2			36.4		18.2	0.1	28.6			-21.6	25.3	239.4	14.3	108.9	15.0	34.2		411.7	
5. Manipur	26.7	0.3			8.1	0.9			1.8		0.1	0.9	2.8	36.8	4.9	12.2	1.1	10.9		67.8	
6. Meghalaya	26.4				6.3				3.3		0.1	0.3	3.7	36.4	3.2	10.3	1.5	13.5	1.1	66.0	
7. Mizoram	18.8	0.1			1.9	0.2	0.5		2.2		0.1	0.1	2.8	23.8	3.4	18.2	1.2	8.2		54.8	
8. Nagaland	43.0	0.2			1.4	1.7	0.4	0.2	2.3		0.2	4.9	8.0	54.2	2.5	6.7	1.2	10.9		75.5	
9. Sikkim	15.8	0.1			1.7		1.0		2.6			0.2	3.8	21.4	1.6	6.7	2.4	1.0		33.1	
10. Tripura	28.9	0.1			11.6		0.8		5.4			-0.2	6.0	46.7	3.1	22.5	5.1	2.4	0.1	79.9	
11. Uttarakhnad	115.7	1.1			79.4	0.3		0.1	19.1	0.4	0.1	3.1	22.7	219.3	4.6	54.3	10.9	21.2	2.0	312.2	
All States	10,907.8	58.0		0.8	4,801.5	6.8	76.4	7.1	672.6	4.1	13.7	120.2	894.1	16,669.0	1,603.4	3,002.8	996.5	2,020.1	40.9	24,332.8	
Memo item:																					
1. NCT Delhi					279.2									279.2							279.2
2. Puducherry					12.5									49.6							65.2

SDLS: State Development Loans. 'L': Nil/Negligible.

Note: 1. For state-wise data series on outstanding liabilities prior to 2011-12, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on State Government Finances 2010'.
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh, Jammu and Kashmir and Manipur were not available, the same has been included under 'Loans from Other Institutions'.

Source: 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.
2. Ministry of Finance, Government of India.
3. Reserve Bank Records.
4. Budget documents of the state governments.
5. Finance Accounts of the Union Government, CGA, Government of India.